



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex,
Lodhi road, New Delhi 110 003.

Dated: 04.11.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 07.11.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1330 of 2024 Part Heard	Godrej Projects Development Ltd. Vs. Kailash T. Shah, Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd. With	Sanjana Saddy	Tanmay Kelkar Anirudh Purosothaman
2.	Comp. App. (AT) (Ins) No. 1345 of 2024	Prakhhyat Dwellings LLP Vs. Kailash T. Shah Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.	Sanjana Saddy	Tanmay Kelkar Anirudh Purosothaman
3.	Comp. App. (AT) No. 104 of 2023 Part Heard	Negolice India Ltd. & Anr. Vs. Preeti Jaikishan Bhagchandka & Ors.	Ajoy Roy Shantanu Tyagi	Aseem Chaturvedi Trishala Trivedi

By order of Hon'ble Chairperson
-Sd/-
Registrar